

राजस्थान सरकार
सहकारिता विभाग

कमांक:प.4(6)सह/2005

जयपुर,दिनांक: 19-02-2016

आदेश

माननीय राजस्थान उच्च न्यायालय, जोधपुर की अनुशाषा के अनुसरण में श्री रमेश कुमार शर्मा, न्यायाधीश, पारिवारिक न्यायालय, अलवर का पदस्थापन अध्यक्ष, राजस्थान राज्य सहकारी अधिकरण, जयपुर के पद पर तुरन्त प्रभाव से किया जाता है।

राज्यपाल की आज्ञा से,

(एम. डी. मीना)
उप शासन सचिव

प्रतिलिपि निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित है-

1. विशिष्ट सहायक, माननीय राज्यमंत्री, सहकारिता विभाग।
2. निजी सचिव, अतिरिक्त मुख्य सचिव, सहकारिता विभाग।
3. निजी सचिव, प्रमुख शासन सचिव, विधि विभाग।
4. रजिस्ट्रार, सहकारी समितियों, राजस्थान, जयपुर।
5. रजिस्ट्रार जनरल, माननीय उच्च न्यायालय, जोधपुर को उनके पत्रांक No. PA/RG/8()/2016/1530 दिनांक 16.02.2016 के क्रम में।
6. अध्यक्ष, राजस्थान राज्य सहकारी अधिकरण, जयपुर।
7. श्री रमेश कुमार शर्मा, अध्यक्ष, राजस्थान राज्य सहकारी अधिकरण, जयपुर।
8. रक्षित पत्रावली।

उप शासन सचिव

No.Estt.B2(v)1/2016/1866

Date :29.02.2016

- 1.The Secretary to the Law Minister, Government of Rajasthan, Jaipur.
- 2.The Principal Secretary to the Government, Law Department-Cum-Legal Remembrance, Rajasthan/ Jaipur.
- 3.The Secretary to the Government of Rajasthan, Department of General Administration (Gr.2), Jaipur.
- 4.The Secretary, Lokayukta, Sachivalaya, Jaipur.
- 5.The Accountant General, Rajasthan, Jaipur.
- 6.The Registrar General/Registrar(Vig.)/(Admn.)/(Rules)/(Class.)/(Exam.)/OSD (F&I)/ Rajasthan High Court, Jodhpur.
- 7.The Registrar-Cum-Principal Private Secretary to Hon'ble the Chief Justice, Rajasthan High Court, Jodhpur/ Bench, Jaipur.
- 8.The Registrar (Admn.), Rajasthan High Court Bench, Jaipur with the request to distribute the copies of this order to all the Hon'ble Judges sitting at Jaipur through P.S., Member Secretary, Rajasthan State Legal Services Authority and all the Judicial Officers posted in the Registry at Jaipur Bench, Jaipur.
- 9.All Deputy Registrars, Rajasthan High Court, Jodhpur/ Bench, Jaipur.
- 10.The Director, Rajasthan State Judicial Academy, Jodhpur.
- 11.Chairman, Rajasthan State Co-operative Tribunal, Jaipur.
12. District & Sessions Judge, Alwar with the request to serve/circulate the copy of this order to the concerned Court/Officer/Treasury Officer as per direction issued vide this office letter No 17022 dated 08.10.2015.
- 13.P.S. to All Hon'ble Judges at Jodhpur.
- 14.A.O.J., Classification Section (Website), Rajasthan High Court, Jodhpur/Bench, Jaipur.

Personal File/
Conf./Accounts/General/
Sub.Court/Statistics/Computer Cell
RJS Leave/Jr.Actt./Building Cell

REGISTRAR (ADMN.)

22/29/16